# GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF FERTILIZERS

#### **RAJYA SABHA**

UNSTARRED QUESTION NO. 195 TO BE ANSWERED ON: 02.12.2025

# PLAN TO ENSURE THE TIMELY AND EQUITABLE DISTRIBUTION OF FERTILIZERS IN TAMIL NADU

#### 195: DR. KANIMOZHI NVN SOM:

Will the **Minister of CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether Government has any plan to ensure the timely and equitable distribution of fertilizers in Tamil Nadu and if so, the details thereof;
- (b) whether there is any plan to reduce the cost of chemicals and fertilizers for farmers in the region to boost agricultural productivity and if so, the details thereof;
- (c) whether Government has any plan to introduce schemes to assist farmers with organic fertilizers in the said State; and
- (d) if so, the details thereof and if not, the reasons therefor?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SMT. ANUPRIYA PATEL)

- (a) The following steps are taken by the Government every season for ensuring timely and adequate availability of fertilizers in the country, including the State of Tamil Nadu:
- (i) Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the State-wise & month-wise requirement of fertilizers.
- (ii) On the basis of requirement projected by DA&FW, D/o Fertilizers allocates adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability.
- (iii) The movement of all major subsidized fertilizers is monitored throughout the country by an on-line web-based monitoring system called integrated Fertilizer Monitoring System (iFMS).

- (iv) The State Governments are regularly advised to coordinate with manufacturers and importers for streamlining the supplies through timely placement of indents.
- (v) Regular Weekly Video Conference is conducted jointly by DA&FW and D/o Fertilizers with State Agriculture Officials and corrective actions are taken to dispatch fertilizer as indicated by the State Governments.
- (vi) The gap between demand (requirement) and production for Urea & other fertilizer is met through imports. The import for the season is also finalised well in advance to ensure timely availability.
- (vii) Distribution of fertilizers within the State at district level is done by the concerned State Government.
- (b) Under the Urea Subsidy Scheme, Urea is provided to the farmers at a statutorily notified Maximum Retail Price (MRP). The MRP of 45 kg bag of urea is Rs. 242 per bag (exclusive of charges towards neem coating and taxes as applicable). The difference between the delivered cost of urea at farm gate and net market realization by the urea units is given as subsidy to the urea manufacturer/importer by the Government of India. Accordingly, all farmers are being supplied urea at the subsidized rate.

Government has implemented Nutrient Based Subsidy (NBS) Policy w.e.f. 01.04.2010 for Phosphatic and Potassic (P&K) Fertilizers. Under the policy, a fixed amount of subsidy, decided on annual/bi-annual basis, is provided on notified P&K fertilizers is fixed by fertilizer companies as per market dynamics at reasonable level which is monitored by the Government, NBS policy is uniformly applicable across the country.

However, to make DAP available at affordable price of Rs. 1,350 per 50 kg bag, special provisions like Rs. 3,500 per MT to cover 'Other Costs' which includes costs incurred from factory gate to farm gate, advantage/disadvantage due to increase/decrease in international prices, provision for GST component included in the MRP and provision for reasonable return @4% of net MRP (MRP-GST) have been extended to both imported and domestic DAP and imported TSP over and above NBS subsidy for Rabi 2025-26 season to keep the prices of fertilizers stable.

(c) & (d) Organic farming is being promoted through Paramparagat Krishi Vikas Yojana (PKVY) in all the States/UTs except North Eastern States and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER) for the North Eastern States since 2015-16. Both schemes stress on end-to-end support to farmers engaged in organic farming i.e. from production to processing, certification and marketing. Primary focus of the schemes is to form organic clusters, with preference to small and marginal farmers, to create a supply chain. Both the schemes are implemented through States /UT Governments. Under PKVY, assistance of Rs. 31,500 per ha in 3 years is provided for promotion of organic farming. Out of this, assistance of Rs. 15,000 per ha is provided to farmers through Direct Benefit Transfer for on- farm /off –farm organic inputs. Under MOVCDNER, assistance of Rs. 46,500/ha in 3 years is provided for creation of Farmers Producer Organization, support to farmers for organic inputs etc. Out of this, assistance @ Rs.

32500/ ha is provided to farmers for off-farm /on-farm organic inputs under the scheme including Rs. 15,000 as Direct Benefit Transfer to the farmers.

### Achievements of PKVY Scheme since its inception (as on 31.10.2025):

- 16.90 lakh hectares area has been covered under PKVY scheme
- 28.24 lakh farmers benefited from the scheme.
- Since 2015-16, a total of ₹2535.74 crore (central share) has been released under PKVY Scheme (as of 31.10.2025).

## Achievements of MOVCDNER Scheme since its inception (as on 31.10.2025):

- 2.36 lakh hectares has been covered under MOVCDNER scheme.
- 2.70 lakh farmers benefited.
- Since 2015-16, a total of ₹1480.48 crore (central share) has been released under MOVCDNER scheme (as of 31.10.2025).

### Under PKVY Scheme, the achievements in Tamil Nadu are as under:

- (i) Total area of 32,940 ha has been covered and 37,886 farmers have been benefitted in Tamil Nadu under PKVY Scheme.
- (ii) Rs. 6,236.35 lakhs has been released to Tamil Nadu under PKVY scheme since its inception, Out of that, Rs. 778.00 lakhs has been released to Tamil Nadu during Financial Year 2025-26 as on 01.11.2025 under PIKVY Scheme.

**Further, under Market Development Assistance (MDA) Scheme (FY 2023-24 to 2025-26)** assistance @ Rs. 1500/MT is being provided to CBG plants/fertilizer marketing companies for sale of organic carbon enhancers, viz., Fermented Organic Manure (FOM)/Liquid Fermented Organic Manure (LFOM) and organic fertilizer, viz., Phosphate Rich Organic Manure (PROM) produced at CBG plants under GOBARdhan initiative.

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